सभा पटल पर रखा जायेगा ; और

(ग) उस कारखाने की स्थापना में अब तक क्या प्रगति हुई है ?

इस्पात और भारी उद्योग मंत्रालय में उपमंत्री (श्री प्र० चं० सेठी) : (क) से (ग). सरकार का मथुरा और आगरा के बीच सरकारी क्षेत्र में एक रासायनिक उर्वरक कारखाना स्थापित करने का कोई विचार नहीं है । ताहम ऐसा कारखाना स्थापित करने के लिये निजी क्षेत्र से कुछ प्रस्थापनायें प्राप्त हुई हैं जो विचाराधीन हैं ।

श्री भक्त दर्शन : मैं यह जानना चाहता हूं कि कौन ऐसी संस्थायें या व्यक्ति हैं जिन्होंने इस तरह के कारखाने को स्थापित करने का प्रस्ताव रक्खा है, और क्या यह सत्य है कि उन का समर्थन उत्तर प्रदेश की सरकार ने कि.. है ?

श्री प्र० चं० सेठी : जी हां, उत्तर प्रदेश की सरकार ने समर्थन किया है । दो व्यक्तियों की दर्ख्वास्तें थीं, मेसर्स बिड़ला ग्वालियर (प्राइवेट) लिमिटेड और मेसर्स हिन्दुस्तान फर्टिलाइजर लिमिटेड । उत्तर प्रदेश सरकार ने मेसर्स बिड़ला ग्वालियर (प्राइवेट) लिमिटड को रिकमेन्ड किया है ।

श्री भक्त दर्शन : इस सम्बन्ध में कब तक अन्तिम निर्णय हो जाने की आशा की जाती है, और कब तक यह फैक्ट्री चालू हो सकेगी ?

श्री प्र० चं० सेठी : जैसा अब से पूर्व बतलाया गया, मामला अभी विचाराधीन है ।

Dr. L. M. Singhvi: What is the proposed size of the factory in the framework of the Plan?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): In the private sector for which recommendation has been made, the final proposal is to have 68,000 tons of nitrogen and 72,000 tons of P_2O_5.

Shri P. Kunhan: May I know whether the Government have received any representation from other States like Kerala for the establishment of a fertiliser factory in the Third Plan?

Mr. Speaker: That is not relevant here. Next question.

Medical Graduates

***1598. Shri Bibhuti Mishra:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that Government are considering a scheme for the medical graduates to work in the rural areas for a certain period just after getting their degrees; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) and (b). The question is under consideration.

श्री विभूति मिश्र : मैं जानना चाहत हूं कि अगर यह मामला अभी विचाराधीन है तो सरकार किस बात पर विचार कर रही है ?

अध्यक्ष महोदय : आप ने जो बात पूछी उस पर विचार हो रहा है, फिर आप कहते हैं कि किस बात पर विचार हो रहा है ।

श्री विभूति मिश्र : कहा गया कि मामला विचाराधीन है तो विचाराधीन कौन कौन सी खास बातें हैं जिन की तरफ सरकार का दिमाग खिंच गया है ?

Shrimati Chandrasekhar: Examination has been finished with the State Governments. We are now considering amongst ourselves whether this would be feasible or desirable.

श्री विभूति मिश्र : क्या यह सही नहीं है कि आज कल मेडिकल कालेज में ग्रैजुएट होने में पांच साल लगते हैं? अब मान लीजिये

कि सरकार ने कहा कि वे लोग एक साल गांवों में जा कर काम करें तो उन को डिगरी मिलने में छ: साल लग जायेंगे । तो क्या ग्रेजुएट होने में जो समय लगता है, जो विद्यार्थी का धन खर्च होता है, जो दिक्कत होती है, उस को सरकार और बढ़ाना चाहती है ?

गृह-कार्य मंत्री (श्री लाल बहादुर शास्त्री) : जी नहीं, यह कोई परीक्षा के समय या कोर्स को बढ़ा देने का सवाल नहीं है । यह राय दी गई कि जो डाक्टर गवर्नमेंट सर्विस में आना चाहते हैं उन को डिगरी मिल जाने के बाद कुछ समय तक गांवों में जा कर काम करना पड़ेगा । जब वे वहां पर काम करेंगे तभी उचित रूप से वे गवर्नमेंट सर्विस में शामिल होंगे । यह बात कही गई है ।

Dr. L. M. Singhvi: For how long has this matter been under consideration? By when is the matter likely to be finalised?

Shri Lal Bahadur Shastri: Just now, my colleague has said that preliminary enquiries have been completed. How long, I cannot give the date.

Dr. L. M. Singhvi: Since when?

Shri Lal Bahadur Shastri: May be, it was in August 1961 perhaps that this idea was mooted. We have to consult the various Governments and other Ministries. We have done some work. We hope to finalise.

Shri Harish Chandra Mathur: Even under the existing rules, what prevents the Government from posting one of their employees in the rural areas? May I know whether they have also considered what is the use of sending raw people to rural areas where they will have no guidance?

Shri Lal Bahadur Shastri: I think the hon. Member himself fully understands the difficulties. It is true that anyone can be posted in any area or in any place. But, as the hon. Member knows, it is mostly done by the State Governments, and they are responsible. They do not have enough hands even now. Even if we keep aside this question of appointing or posting doctors in the rural areas, there is dearth of doctors throughout the country, except in West Bengal, in all the other States, we do not have enough hands to fill all the posts which are needed just at present.

Shri Priya Gupta: Will the hon. Minister kindly state whether those doctors who are being sent to the rural areas are fully qualified doctors who can handle patients independently and they are being given the pay for the purpose, or they are those for whom this prerequisite period is compulsory for becoming qualified or full-fledged doctors?

Shri Lal Bahadur Shastri: Both will be sent; naturally, they will all be qualified. That is the first point. And experienced doctors will also be sent. There may be a hospital and you may require three doctors there; one of them can be an experienced or senior doctor, and the other two can be those who have qualified recently or have newly passed the medical course.

Mr. Speaker: Now, Shri Vishram Prasad.

Shri Priya Gupta: My point is this. It is just a small point....

Mr. Speaker: Order, order. I have called Shri Vishram Prasad.

Shri Priya Gupta: There is the question of seniority and juniority.

Mr. Speaker: If he is junior, he would draw the immediate salary.

श्री विश्राम प्रसाद : अभी माननीय मंत्री जी ने बतलाया है कि डाक्टर चार साल का कोर्स करने के बाद एक साल देहात में रहें । तो क्या देहात वालों की जिन्दगी शहर वालों के मुकाबले इतनी सस्ती मानी

गई है कि उन्हीं के ऊपर पहले एक्सपेरिमेंट किया जायेगा ?

अध्यक्ष महोदय : इस का जवाब तो दे दिया गया है ।

श्री हरिश्चन्द्र माथुर : जवाब नहीं दिया गया है ।

अध्यक्ष महोदय : जवाब दिया गया है कि जो दूसरे क्वालिफाइड डाक्टर होंगे उन के साथ उन्हें लगाया जायेगा । मैं तो यही समझा हूं, अगर यह नहीं है तो बात दूसरी है ।

श्री लाल बहादुर शास्त्री : यही जवाब है । और अभी तो हालत यह है कि वहां कोई डाक्टर नहीं है और जिन्दगी बिल्कुल सस्ती है । जब क्वालिफाइड डाक्टर जायेंगे तब जिन्दगी इस से कम सस्ती होगी । आज तो जिन्दगी इस तरह से सस्ती हो रही है कि कोई देखने वाला नहीं है । वह चीज इस से कहीं बहतर है । कम से कम क्वालिफाइड डक्टर तो वहां पर होगा । हम उसे ट्रेनिंग देंगे, उस पर सुपरविजन रखेंगे, सीनिअर डाक्टर जहां रख सकेंगे रक्खेंगे । इस से ज्यादा और क्या हो सकता है ?

Dissolution of Certain Cantonment Boards

*1599. **Shri Hem Raj**: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that some of the Cantonment Boards which are running under continuous losses will be dissolved;

(b) if so, the names of such Boards, State-wise; and

(c) what decision has been taken about the educational and medical institutions run by them?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan): (a) No, Sir.

(b) and (c). Do not arise.

Shri Hem Raj: May I know how many Cantonment Boards are running at a loss now?

Shri D. R. Chavan: There are no Cantonment Boards running at a loss. They are not a commercial undertaking to run at a loss.

Shri Daji: In view of the fact that though these cantonment boards may not be running at a loss but they are having deficit budgets, to put it more correctly, and there is multiplicity and duplication of educational, medical and veterinary facilities, because the State Governments are also providing the same facilities as the cantonment boards, may I know whether Government will see to it that this duplication is removed?

Shri D. R. Chavan: Government are giving financial assistance in the shape of grants-in-aid to all the deficit cantonment boards.

Shri Daji: My question has not been understood....

Mr. Speaker: The hon. Minister has said already that there is no proposal to wind them up.

Shri Nambiar: May I know whether in those areas where the cantonments are dissolved, and where the military do not require certain plots of land, those lands will be handed over again to the collectors or the municipalities concerned?

Mr. Speaker: That is not relevant to the main question before us.

Mr. Speaker: Now, Q. No. 1601.

Shri Hem Barua: May I request that Q. 1614 also may be answered along with this?

Shri Hari Vishnu Kamath: Both are on the same subject, and may, therefore, be answered together.

Mr. Speaker: If the hon. Minister has no objection, both can be taken up together.